

ects and the cost thereof;

(c) how much cost out of that would be borne by the FRG Government; and

(d) when those projects are going to be implemented?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI C.K. JAFFAR SHARIEF) : (a) Several countries including the Federal Republic of Germany (FRG) provide financial and technical assistance to meet foreign exchange costs of mutually agreed projects in the coal sector.

(b) Ramagundem-II opencast project of Singareni Collieries Company Ltd. with an approved cost of Rs. 147.16 crores has been agreed to be implemented with FRG assistance. FRG is also considering assistance for a coal beneficiation plant at Bina estimated to cost about Rs. 18.72 crores. FRG has also agreed to provide technical assistance for studies to identify suitable mining technology for complex underground projects at Chinakuri, Bhanora (West), Tandsi and Sethia.

(c) FRG assistance for the off-shore costs of Ramagundem-II project and the Bina beneficiation plant is expected to be upto DM 172 million and DM 20 million respectively.

(d) Ramagundem-II project is scheduled to be implemented in four years. The Bina beneficiation plant is likely to be completed within 15 months.

#### **Recruitment in NPCC**

5751. SHRI MOHD. MAHFOOZ ALI KHAN: Will the Minister of ENERGY be pleased to state:

(a) whether over a thousand workers

have been declared surplus in National Projects Construction Corporation and retrenchment orders of about 500 workers have been issued and on the other hand recruitment to various categories of staff is also taking place; and

(b) if so, the reasons therefor, the number of persons who have since been retrenched and the manner in which Government propose to rehabilitate them?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): (a) and (b). Owing to closure/tapering of various works and after taking into consideration its manpower requirements, about 1050 workmen are estimated to be surplus by the NPCC. The NPCC offered alternate employment in the security discipline to 570 workers. About 70 workmen, who accepted the offer, have been absorbed in the Corporation. The remaining 500 workmen have been retrenched after payment of their arrears of pay, retrenchment compensation, gratuity, bonus etc. payable under the rules. No recruitment has been made by NPCC to those categories of staff in which retrenchment has taken place.

#### **Improvement in Telephone System in Patna**

5752. DR. C.P. THAKUR: Will the Minister of COMMUNICATIONS be pleased to state the steps taken to improve the working of telephone system in Patna in Bihar State?

THE MINISTER OF ENERGY AND MINISTER OF COMMUNICATIONS (SHRI VASANT SATHE): Following steps have been taken to improve the working of telephone system in Patna:-

i. Ducting of 8 Kms Underground cable is in progress

ii. Computerisation of directory In-

quiry (197) and Paperless Trunk Ticketing system have been proposed to be introduced.

iii. 6000 lines of old MAX I Patna and 1800 lines of Patliputra telephone exchanges have been planned to be replaced by 7000 lines and 3000 lines electronic telephone exchanges by March, 1989.

Along with installation of E-10 B electronic exchange in Patna, PCM (Pulse Code Modulation) junctions from Patna to Rajendarnagar, Patna city and Patliputra have also been planned to be introduced.

**Facilities to Class III and IV Employees of Telecommunications Department in Gujarat**

5753. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the details of the facilities like housing etc. being given in Saurashtra, Kutch and Gujarat to Class III and Class IV employees of Telecommunications Department,

(b) how many of these employees have been provided residential accommodation during 1-1-1982 to 29-2-1988 at various places;

(c) the target for the allotment of residential accommodation to these employees during 1988, 1989 and 1990, the details thereof; and

(d) the number of quarters likely to be constructed for them during the above period?

THE MINISTER OF ENERGY AND MINISTER OF COMMUNICATIONS (SHRI VASANT SATHE): (a) The residential quarters are not allotted on the basis of rank but on the basis of Pay drawn by the employee.

Roughly, it can be said that there are 299 residential quarters available for allotment of Class III employees and 1068 quarters available for allotment to Class IV employees.

(b) During the period 1.1.82 to 29.2.88, 580 of the above employees were allotted quarters in Gujarat and 139 in Saurashtra.

(c) It is anticipated that in the years the percentage satisfaction of employees vis-a-vis the number of residential quarters likely to be available for allotment will be as follows:

1987-88	4.11
1988-89	4.8
1989-90	5.7

(d) Saurashtra: 12  
Gujarat 400

**Out of Turn Telephone Connections**

5754. SHRI RAMASHRAY PRASAD SINGH:  
SHRI KAMLA PRASAD SINGH:

Will the Minister of COMMUNICATIONS/pleased to state:

(a) the number of telephones sanctioned out of turn on the recommendations of Members of Parliament in Delhi during 1987-88;

(b) the number of such telephones sanctioned in other major cities;

(c) the number of these telephones sanctioned by the General Manager and the Minister;